

**Minutes of NC-V meeting No.03/AM 16 held on 23.04.2015**

The meeting No.03/AM-16 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4) ) was held on 23.04.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Barinder Singh, Assistant Director	MSME
3.	Shri J.D. Giri, Vice President	AEPC
4.	Shri Ratan Lal Meena, FTDO	DGFT

At the outset the Minutes of NC-V Meetings No. 01/AM 16 dated 09.04.2015 was taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No. 03/AM-15 dated 23.04.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

**MEETING NUMBER** : 3/84-ALC3/2015 **MEETING DATE** : 23.04.2015

<b>Case No.:</b> 3/20/84-ALC3/2014	<b>PartyName:</b> GRINDWELL NORTON LTD	<b>Meet No/Date:</b> 3/84-ALC3/2015 23.04.2015	<b>Status:</b> Deffered
1 HQ File :01/84/050/00136/AM15/	RLA File :03/94/040/01117/AM14/	Lic.No/Date:0310782585 23.05.2014	Defer Date:21.05.2015
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers decided to refer the matter to D/oC&PC for their examination and comments. It was decided to await the same and defer the case for re-listing on 21.05.2015.			

Case No.:28/20/84-ALC3/2014

Party Name:NEO CORP INTERNATIONAL LIMITED

Meet No/Date:3/84-ALC3/2015  
23.04.2015

Status: Approved

HQ File  
:01/84/050/00161/AM15/

RLA File  
:56/24/040/00017/AM15/

Lic.No/Date:5610004332  
11.07.2014

Defer Date:

Decision : The Committee considered the case as per agenda alongwith other relevant papers and in and in consultation with Technical members presents in the meeting and Committee after deliberations decided of the above mentioned authorization, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP WOVEN SACK WITH LINER	500000 Kgs	1. POLYPROPYLENE GRANULES (PPG)	319550 Kgs
			2. LLDPE GRANULES	210000 Kgs
			3. U.V. STABLIZER	9500 Kgs
			4. POLYPROPYLENE GRANULES (PPG) FOR PACKING MATERIAL	13125 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

3	<b>Case No.:</b> 2/39/84-ALC3/2014	<b>Party Name:</b> CONCEPT CLOTHING	<b>Meet No/Date:</b> 3/84-ALC3/2015	<b>Status:</b> Reject
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		23.04.2015	
HQ File :01/84/050/00313/AM15/	RLA File :05/23/040/00373/AM15/	Lic.No/Date:0510392141 25.11.2014	Defer Date:23.04.2015
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination / comments. As informed by the representative of DC (MSME), a deficiency letter has issued on 04.02.2015 for seeking some information/documents but no response received from the firm. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the matter.			

<b>Case No.:13/39/84-ALC3/2014</b>	Party Name:TIRUPATHI NONWOVEN PRIVATE LIMITED,	Meet No/Date:3/84-ALC3/2015 23.04.2015	<b>Status: Deffered</b>
HQ File :01/84/050/00324/AM15/	RLA File :50/24/040/00011/AM15/	Lic.No/Date:5010002168 26.11.2014	Defer Date:21.05.2015
4	<b>Decision</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination / comments. A deficiency letter has been issued by DC (MSME) to the firm for seeking some information/documents vide their letter dated 04.02.2015. The case defer for re-listing on 21.05.2015		

<b>Case No.:2/47/84-ALC3/2014</b>	Party Name:SHAUN FILAMENTS,	Meet No/Date:3/84-ALC3/2015 23.04.2015	<b>Status: Deffered</b>
5 HQ File :01/84/050/00437/AM15/	RLA File :17/24/040/00141/AM15/	Lic.No/Date:1710005990 02.12.2014	Defer Date:21.05.2015
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and refer the matter to D/o C&PC for their examination and comments. The case defer for re-listing on 21.05.2015.			

<b>Case No.:10/39/84-ALC3/2014</b>	Party Name:HIJAZ KURODA GLOVES COMPANY PVT LTD	Meet No/Date:3/84-ALC3/2015 23.04.2015	<b>Status: Deffered</b>
HQ File :01/84/050/00321/AM15/	RLA File :04/24/040/00227/AM15/	Lic.No/Date:0410159894 17.12.2014	Defer Date:21.05.2015
6	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and noted that the firm had not submit the CAD/CAM, measurement of the product. A deficiency letter hasbeen issued to thefirm for the same on 17.02.2015. Therefore it was decided to wait for the same and defer the case for re-listing on 21.05.2015.		

<b>Case No.:1/47/84-ALC3/2014</b>	Party Name:IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD,	Meet No/Date:3/84-ALC3/2015 23.04.2015	<b>Status: Approved</b>
HQ File :01/84/050/00436/AM15/	RLA File :04/24/040/00290/AM15/	Lic.No/Date:0410160230 04.03.2015	Defer Date:
7			

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical members present in the meeting decided of the above mentioned authorization, as detailed below:

S. No	Export Product	Export Quantity	Import item	Quantity allowed
1.	50-55% LINEN 45-50% VISCOSE LADIES PANT ( TROUSERS ) GSM 180 ( +/- 20%) WITH POCKETS	15556 Nos	1. 50 -55% LINEN 45-50% VISCOSE SHEETING FABRIC GSM : 180 ( +/-20% )	35000 Sq. meter
			2. 80% POLYESTER 20% COTTON T/C POCKETING FABRIC WIDTH: 58" GSM : 105( +/-10% )	6377.550 Sq. meter
			3. ZIPPERS	15555 Nos
			4. BUTTONS	15555 Nos
			5. RIVETS	62220 Nos
2.	94-98% COTTON 2-6% SPANDEX LADIES PANT ( TROUSERS ) GSM : 320 ( +/-20% ) WITH POCKETS	44445 Nos	1. 94-98% COTTON 2-6% SPANDEX FABRIC GSM : 320 ( +/-20% )	100000 Sq. meter
			2. 80% POLYESTER 20% COTTON T/C POCKETING FABRIC WIDTH: 58" GSM : 105( +/-10% )	18222.040 Sq. meter
			3. ZIPPERS	44444 Nos
			4. BUTTONS	44444 Nos
			5. RIVETS	177776 Nos
3.	68-82% COTTON 15-30% POLYESTER 1-3% SPANDEX DENIM LADIES PANT ( TROUSERS ) GSM : 320 ( +/-20% ) WITH POCKETS	44445 Nos	1.. 68-82% COTTON 15-30% POLYESTER 1-3% SPANDEX DENIM FABRIC GSM : 320 ( +/-20% )	100000 Sq. meter
			2.. 80% POLYESTER 20% COTTON T/C POCKETING FABRIC WIDTH: 58" GSM : 105( +/-10% )	18222.040 Sq. meter
			3. ZIPPERS	44444 Nos
			4. BUTTONS	44444 Nos
			5. RIVETS	177776 Nos

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

8	<b>Case No.:</b> 1/3/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:3/84-ALC3/2015 23.04.2015	<b>Status:</b> Deffered
	HQ File :01/84/050/00027/AM16/	RLA File :56/24/040/00066/AM15/	Lic.No/Date:5610004582 13.04.2015	Defer Date:21.05.2015
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers decided to refer the matter to D/oC&PC for their examination and comments. It was decided to await the same and defer the case for re-listing on 21.05.2015.				

9	<b>Case No.:</b> 2/3/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL	Meet No/Date:3/84-ALC3/2015	<b>Status:</b> Deffered
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	LIMITED	23.04.2015	
HQ File :01/84/050/00028/AM16/	RLA File :56/24/040/00065/AM15/	Lic.No/Date:5610004583 13.04.2015	Defer Date:21.05.2015
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers decided to refer the matter to DIPP for their examination and comments. It was decided to await the same and defer the case for re-listing on 21.05.2015.			

<b>Case No.:3/3/84- ALC3/2015</b>	Party Name:ATLAS LEATHER CORP	Meet No/Date:3/84- ALC3/2015 23.04.2015	<b>Status: Deffered</b>
HQ File :01/84/050/00029/AM16/	RLA File :06/24/040/00001/AM16/	Lic.No/Date:0610038125 20.04.2015	Defer Date:21.05.2015
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers decided to refer the matter to D/oC&PC for their examination and comments. It was decided to await the same and defer the case for re-listing on 21.05.2015.			

#### Manual agenda cases

11.

Case No.34	M/s Madura Coats Pvt. Ltd.
NC 03/AM-16, dt. 23.04.2015	File No.01/84/50/00172/AM-08/DES-V
Fixation of input output norms for "Lubricating Agent (PARAFIN WAX)" in respect of Advance Authorization No. 3510021639 dated 13.09.2007	

**Decision:** The committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical Members presents in the meeting. The firm has requested for ratification the Lubricating agent on net to net basis. The report has been called from TC, Mumbai on 17.04.2015 as the case was earlier referred to them on 04.10.2007 for ratification of norms , but the same have not ratify so far. It was decided to wait for reply of TC, Mumbai and defer the case for re-listing on 21.05.2015.

12.

Case No.35	M/s Orion Conmerx Pvt. Ltd.
NC 03/AM-16, dt. 23.04.2015	File No.01/84/50/084/AM-15/DES-V
Amendment in quantity for import item Sl. No. (2) in respect of Advance Authorization No. 0510385981 dated 07.05.2014.	

**Decision:** The committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical Members presents in the meeting. The firm has requested for amendment in quantity for import item Sl. No. (2) as per amendment sheet issued by RA, New Delhi on 18.06.2014 against the above said Advance Authorization. Accordingly, Committee after deliberations decided to ratify as detailed below:

S.No.	Export Product	Export Qty	Import item	Quantity allowed	
				Earlier	Now
1.	Mens Jacket made from 100% polyester yarn woven fabric GSM 77+-10% & 60%wool 25% Polyester 5% acrylic 5% Nylon 5% rayon fabric GSM 461.80+-10% with 100% cotton lining	3865 Nos	100% polyester yarn woven fabric GSM 77+-10%	1529 Sqms	1529 Sqms
			60%wool 25% Polyester 5% acrylic 5% Nylon 5% rayon fabric GSM 461.80+-10%	2810 Sqms	4950.57 Sqms

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	fabric GSM 156+-10%		100% cotton lining fabric GSM 156+-10%	2982 Sqms	2982 Sqms
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

13.

Case No.36	M/s. SAS International, Gurgoan
NC 03/AM-16, dt. 23.04.2015	File No.01/84/171/062/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0410140594 dated 19.10.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers decided to refer the matter to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 21.05.2015.

14.

Case No.37	M/s. Maya Export Corporation
NC 03/AM-16, dt. 23.04.2015	File No.01/84//050/00198/AM-15/DES-V
Enhancement in quantity in respect of Advance Authorization No. 0510390974 dated 04.09.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the case. This matter was examined earlier by NC on 26.03.2015 and Committee observed that the firm were not given any justification for enhancement in quantity 1.79 Sqm instead of 1.36 Sqm/pc. Therefor a deficiency letter was issued to the firm on 20.04.2015. It was decided to wait for response of the firm and defer the case for re-listing on 21.05.2015.

15.

Case No.38	M/s Fashion Accessories
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/18/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510369393 dated 25.10.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical Authority presents in the meeting and the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Kitchen Towel Made of 100% Linen woven fabric GSM290 (+/- 10%)	7500 Pcs	100% Linen Woven Fabric GSM 290(+/-10%) Width70"	4530 meter

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

16.

Case No.39	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/4/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

**Decision:** The committee considered the case as per agenda alongwith other relevant papers and Committee observed that the firm has not furnished the justification of export and import. Accordingly Committee decided to ask the firm to justify the export and import items and also furnish the sample of the product. It was decided to wait for response of the firm and defer the case for re-listing on 21.05.2015.

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17.

Case No.40	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/5/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376608 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided as per written comments of DC(MSME) vide their U.O. 37(5)/13/2015-16 Hosiery/103 dated 23.04.2015 and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Romper Made of 100% Cotton Woven Fabric GSM 165(+/- 10%) Style No. WD152U94	1300 Pcs	100% Cotton Woven Fabric GSM 165(+/-10%) Width 58"	1.74 sq.mtrs./ per piece.

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

18.

Case No.41	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/6/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers. Accordingly, Committee, the written comments received from DC(MSME) vide their U.O. 37(5)/15/2015-16 Hosiery/104 dated 23.04.2015 and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls frock made from 100% Silk Woven Fabric, GSM -80 +/- 10% (Style No. 890723)	1600 Pcs	100% Silk Woven Fabric , GSM – 80+/- 10% with 55"width	1.40 sq. mtrs /piece

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

19.

Case No.42	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/8/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical members present in the meeting. Accordingly, Committee after deliberations decided and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Silk Woven Fabric, GSM-69+/- 10%	450 Pcs	100% Silk Woven Fabric , GSM – 69+/- 10%), Width	1269 . mtrs

	(Style :745466)		44"	
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The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

20.

Case No.43	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/9/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided as per written comments received from DC(MSME) vide their U.O.No. 37(5)/14/2015-16/Hosiery/102 dated 23.04.2015 against the said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Silk Woven Fabric, GSM-77+/- 10% (Style :744062)	1450 Pcs	100% Silk Woven Fabric , GSM – 77+/- 10%), Width 54"	1.97 Sq. mtrs/piece

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

21.

Case No.44	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/10/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical members present in the meeting. Accordingly, Committee after deliberations decided and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 100% Silk Woven Fabric, GSM-69+/- 10% (Style :745598 / 744059)	2200 Pcs	100% Silk Woven Fabric , GSM – 69+/- 10%), Width 44"	3886 mtrs

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

22.

Case No.45	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/11/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510376607 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical members present in the meeting. Accordingly, Committee after deliberations decided and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

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S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of Shell 100% Cotton Woven Fabric, GSM-90+/- 10% ), Lining 100% Polyester Woven Fabric, GSM 80(+/- 10%) Binding 100% Silk Woven Fabric GSM 52(+/-10%) (Style :B9452	5450 Pcs	100% Cotton Woven Fabric (GSM 80 +/- 10%), Width 58"	3172 mtrs
			100% Polyester Woven Fabric (GSM 80+/- 10%), Width 51"	8066 mtrs
			100% Silk Woven Fabric (GSM 52+/- 10%), Width 42"	3172 mtrs

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

23.

Case No.46	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/12/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510392683 dated 05.01.2015.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical members present in the meeting. Accordingly, Committee after deliberations decided and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Romper (100% Rayon Woven Fabric, GSM 170+/-10%) Style No. 9170	4300 Pcs	100% Rayon Woven Fabric, GSM 170+/-10%) , Width 57"	4737 Mtrs

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

24.

Case No.46	M/s Orient Craft Ltd.
NC 03/AM-15, dt. 23.04.2015	File No.01/84/171/13/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510392682 dated 05.01.2015.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and in consultation with Technical members present in the meeting. Accordingly, Committee after deliberations decided and ratify the above said Annual Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trouser (100% Silk Woven Fabric, GSM 77+/-10%) Style No. 746311	2650 Pcs	100% Silk Woven Fabric, GSM 77+/-10%) , Width 44"	5336 Mtrs

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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